

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No.386 of 2016 IN
DFR No. 1989 of 2016**

Dated: 01st September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Biomass Power Producers & Ors. ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri,
Mr. Nimesh Kumar Jha
Mr. Saahil Kaul

Counsel for the Respondent(s) : Ms. Tanvi Singh
for Mr. Sakesh Kumar for R.1
Ms. Swapna Seshadri for R.2

ORDER

List the matter on **06.09.2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**